

High Court of Jammu and Kashmir at Jammu.

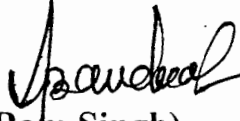
ORDER

NO: 1480

DATED:- 7/3/2019

Sanction is hereby accorded to the additional allotment of funds to the tune of Rs. 17.00 lacs (Rs. Seventen Lacs) only in favour of the Subordinate as per Annexure "A" ,under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges, under object Head "054-Furnitue and furnishings" during the current financial year 2018-19.

By Order


(Ram Singh) 7/3/19

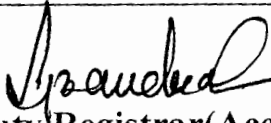
Deputy Registrar (Acctts)

No: 59166-204/AC Dated: 7/3/2019

Copy to the:-

1-14	Pr. D&S Judge, Bhaderwah/Reasi/Rajouri/Ramban/Kishtwar/Poonch/Budgam/Kulgam/Shopian/Anantnag/Baramulla/Kargil/Ganderbal/Leh
15-16	Addl. D&S Judge, Anantnag/Sopore.
17	Ist. Addl. D&S Judge, Baramulla.
18-30	C.J.M. Reasi/Rajouri/Ramban/Kishtwar/Poonch/Budgam/Kulgam/Shopian/Ganderbal/Anantnag/Kargil/Sopore/Leh.
31-40	Sub Judge, Bhaderwah/Katra/Batote/Surankote/Chadoora/Vailoo/Bijbehara/Uri/Baramulla/Nowshera
41-45	Spl. Mob. Mag. Bhaderwah/Rajouri/Poonch/Budgam/Anantnag/Baramulla.
46-71	Munsiff, Gandoh/Thathri/Bhaderwah/Katra/Reasi/Mahore/Sunderbani/Kalakote/Kotranka/Budhal/Thanamandi/Ramban/Banihal/Gool/Ukhral/Kishtwar/Mendhar/Budgam/Chadodora/Charasharief/Qazigund/D.H.Pura/Kulgam/Shopian/Ganderbal/Kangan/
72-80	Addl. Mob. Mag. Doda/Resi/Ramban/Beerwah/Shopian/Pahalgam/Khaltsi/Chandoosa/Batalik.
81-83	Distt. Mob. Mag. (Tr) Rajouri/Poonch/Anantnag/
84	Treasury Officer, Saddar Try. Srinagar.
85	Treasury Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
86-139	Treasury Officer, Bhaderwah/Ganoh/Thathri/Doda/Reasi/Katra/Mahore/Rajouri/Nowshera/Sunderbani/Kalakote/Kotranka/Budhal/Thanamandi/Ramban/Batote/Banihal/Gool/Ramsoo/Kishtwar/Poonch/Surankote/Mendhar/Budgam/Chadoora/Charasharief/Magam/Beerwah/Kulgam/Qazigund/D.H.Pura/Shopian/Ganderbal/Kangan/Anantnag/Bijbehara/Vailoo/Dooru/Shangus/Aishmuqam/Kargil/Sankoo/Zanaskar/Batalik(Drass)Baramulla/Sopore/Uri/Pattan/Chandoosa/Boniyar/Dangiwacha/Leh/Khaltsi/Nobra.
140	Order Book.

7/3/19
7/3/19


Deputy Registrar (Acctts) 7/3/19

O.No: 1480 Dt 7-3-2019

Annexure "A".

Rs. In lacs.

S.No.	Name of the Courts.	054-Furniture and Furnishings.
Distt. Doda.		
1.	Pr. D&S Judge, Bhaderwah.	0.27
2.	Sub Judge, Bhaderwah.	0.17
3.	Spl. Mob. Mag. Bhaderwah.	0.17
4.	Munsiff, Gandoh.	0.15
5.	Munsiff, Thathri.	0.15
6.	Munsiff, Bhaderwah.	0.15
7.	Addl. Mob. Mag. Doda.	0.15
Distt. Reasi.		
1.	Pr. D&S Judge, Reasi.	0.27
2.	C.J.M. Reasi.	0.17
3.	Sub Judge, Katra.	0.17
4.	Munsiff, Katra.	0.15
5.	Munsiff, Reasi.	0.15
6.	Munsiff, Mahore.	0.15
7.	Addl. Mob. Mag. Reasi.	0.15
Distt. Rajouri.		
1.	Pr. D&S Judge, Rajouri.	0.27
2.	Addl. D&S Judge, Rajouri.	0.20
3.	C.J.M. Rajouri.	0.17
4.	Spl. Mobile Mag. Rajouri.	0.17
5.	Sub Judge, Nowshera.	0.17
6.	Distt. Mob. Mag. (Tr) Rajouri.	0.15
7.	Munsiff, Sunderbani.	0.15
8.	Munsiff, Kalakokte.	0.15
9.	Munsiff, Kotranka.	0.15
10.	Munsiff, Budhal.	0.15
11.	Munsiff, Thanamandi.	0.15
Distt. Ramban.		
1.	Pr. D&S Judge, Ramban.	0.27
2.	C.J.M. Ramban.	0.17
3.	Sub Judge, Batote.	0.17
4.	Munsiff, Ramban.	0.15
5.	Munsiff, Banihal.	0.15
6.	Munsiff, Gool.	0.15
7.	Munsiff, Ukhral.	0.15
8.	Addl. Mob. Mag. Ramban.	0.15
Distt. Kishtwar.		
1.	Pr. D&S Judge, Kishtwar.	0.27
2.	C.J.M. Kishtwar.	0.17
3.	Munsiff, Kishtwar.	0.15

Pravell

O NO: 1480 Dt 7-3-2019

Annexure "A"

Distt. Poonch.	Name of the Court.	054-Furniture and Furnishings.
1.	Pr. D&S Judge, Poonch.	0.27
2.	C.J.M. Poonch.	0.17
3.	Sub Judge, Surankote.	0.17
4.	Special Mob. Mag. Poonch.	0.17
5.	Distt. Mob. Mag. (Tr) Poonch.	0.15
6.	Munsiff, Mendhar.	0.15
Distt. Budgam.		
1.	Pr. D&S Judge, Budgam	0.27
2.	C.J.M. Budgam.	0.17
	Spl. Mob. Mag. Budgam.	0.17
	Sub Juge, Chadoora.	0.17
	Munsiff, Budgam.	0.17
	Munsiff, Chadoora	0.15
	Munsiff, Charasharief.	0.15
	Munsif, Magam.	0.15
	Addl. Mob. Mag. Beerwah.	0.15
Distt. Kulgam.		
1.	Pr. D&S Judge, Kulgam.	0.27
2.	C.J.M. Kulgam.	0.17
3.	Munsiff, Qazigund.	0.15
4.	Munsiff, D.H.Pora.	0.15
5.	Munsiff, Kulgam.	0.15
Distt. Shopian.		
1.	Pr. D&S Judge, Shopian.	0.27
2.	C.J.M. Shopian.	0.17
3.	Munsiff, Shopian.	0.15
4.	Addl. Mob. Mag. Shopian.	0.15
Distt. Ganderbal.		
1.	Pr. D&S Judge, Ganderbal.	0.27
	C.J.M. Ganderbal.	0.17
	Muniff, Ganderbal.	0.15
	Munsiff, Kangan.	0.15

Aravell

O No: 1480 Dated 7-3-2019

Annexure "A"

Distt. Anantnag.	Name of the Court.	054-Furniture and Furnishings.
1.	Pr. D&S Judge, Anantnag.	0.27
2.	Addl. D&S Judge, Anantnag.	0.20
3.	C.J.M. Anantnag.	0.17
4.	Spl. Mob. Magistrate, Anantnag.	0.17
5.	Sub Judge, Bijbehara.	0.17
6.	Sub Judge, Vailoo.	0.17
7.	Distt. Mob. Mag. (Tr) Anantnag.	0.15
8.	Munsiff, Anantnag.	0.15
9.	Munsiff, Dooru.	0.15
10.	Munsiff, Shangus.	0.15
11.	Munsiff, Aishmuqam.	0.15
12.	Addl. Mob. Mag. Pahalgam.	0.15
Distt. Kargil.		
1.	Pr. D&S Judge, Kargil.	0.27
2.	C.J.M. Kargil.	0.17
3.	Munsiff, Sankoo.	0.15
4.	Munsiff, Zanaskar.	0.15
5.	Addl. Mob. Mag. Batalik(Drass).	0.15
Distt. Baramulla.		
1.	Pr. D&S Judge, Baramulla.	0.27
2.	Addl. D&S Judge, Sopore.	0.20
3.	Ist. Addl. D&S Judge, Baramulla.	0.20
4.	Sub Jude, Baramulla.	0.17
5.	Sub Judge, Uri.	0.17
6.	Sub Judge, Pattan.	0.17
7.	C.J.M. Sopore.	0.17
8.	Spl.Mob. Mag. Baramulla.	0.17
9.	Addl. Mob. Mag. Chandoosa.	0.15
10.	Munsiff, Baramulla.	0.15
11.	Munsiff, Boniyar.	0.15
12.	Munsiff, Dangiwhaha.	0.15
Distt. Leh.		
1.	Pr. D&S Judge, Leh.	0.27
2.	C.J.M. Leh.	0.17
3.	Addl. Mob. Mag. Khaltsi.	0.15
4.	Munsiff, Nobra.	0.15

